

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1984
ANSWERED ON:01.12.2009
NATIONAL YOUTH AWARDS
Agarwal Shri Jai Prakash

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has fixed any criteria for the selection of National Youth Award;
- (b) if so, the details thereof;
- (c) the details of youth who have been selected from the various States for awarding National Sports Award during each of the last three years and the current year, State-wise;
- (d) whether any complaints have been received from the public representatives regarding the irregularities in the selection process;
- (e) if so, the details thereof and action taken thereon; and
- (f) the details of the measures being taken by the Government to make the selection process transparent?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b) No specific criteria for the selection of National Youth Awards has been fixed by the Government. However, applications are invited by the Govt. from the State Governments /UTs from amongst youth who have done some exceptional work in the field of activities, which includes social work in rural areas and urban slums, promotion of National Integration, Adventure, cultural and recreational activities etc. The applications duly recommended by the State Level Committee are received by the Central Government. At the National level, a Central Selection Committee scrutinizes recommendations after State Governments / UTs administrations and makes the final selection of Youth Awards. The Central Selection Committee may, at its discretion, consider on merits, individuals or youth originations not recommended by a State Governments / UTs for the award.
- (c) The details of awardees for various national sports awards indicating the State from which they belong, for the last three years including the current year are given in the Annex.
- (d) & (e) The Ministry has not received any complaints from public representatives regarding the irregularities in the selection process.
- (f) The selection of awardees is made by duly constituted Selection Committees, in a transparent manner.